

1	2	3
29.	Andaman and Nicobar Islands	17552
30.	Chandigarh	479
31.	Dadra and Nagar Haveli	0
32.	Daman and Diu	25485
33.	Delhi	2515
34.	Lakshadweep	13029
35.	Puducherry	37974
TOTAL		14485354

Fertilizers subsidy to poor and marginal farmers

2269. SHRI VIJAY PAL SINGH TOMAR:

SHRI P. BHATTACHARYA:

DR. L. HANUMANTHAIAH:

SHRI RAJMANI PATEL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether farmers are getting requisite benefit of subsidy on fertilizers;
- (b) if so, the details thereof;
- (c) whether some companies resort to tactics of indicating lower production capacity and on the basis of percentage production obtain huge subsidy;
- (d) if so, the details thereof and the action taken by Government in this regard; and
- (e) the steps taken to ensure that the poor and marginal farmers get the maximum benefit of subsidy?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANAND GOWDA): (a), (b) and (e) Urea is being provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg. bag of urea is ₹ 242 per bag (exclusive of charges towards neem coating and taxes as applicable) and the MRP of 50 kg. bag of urea is ₹ 268 per bag (exclusive of charges towards neem coating and taxes as

applicable). The difference between the delivered cost of urea at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India. Accordingly, all farmers are being supplied urea at the subsidized rates.

The Government has implemented Nutrient Based Subsidy Policy w.e.f. 1.4.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the policy, a fixed amount of subsidy, decided on annual basis, is provided on subsidised P&K fertilizers depending on their nutrient content. Under this policy, MRP is fixed by fertilizer companies as per market dynamics at reasonable level which is monitored by the Government.

Accordingly, any farmer who is buying these fertilizers is getting benefits of subsidy.

Further, the Department of fertilizers has implemented Direct Benefit Transfer (DBT) system across all States/UTs w.e.f. March, 2018. Under the DBT system, 100% subsidy on various fertilizer grades is released to the fertilizer companies, on the basis of actual sales made by the retailers to the beneficiaries through Point of Sale (PoS) devices installed at each retailer shop and the beneficiaries are identified through Aadhaar Card, Kisan Credit Card, Voter Identity Card etc.

(c) and (d) At present, payment of subsidy is not linked with the production capacity.

Efforts to produce and promote compost from city garbage

2270. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's efforts to produce and promote compost from city garbage has yielded desired results;

(b) if so, the details thereof;

(c) whether fertilizer companies and marketing entities are actively involved in producing and promoting compost from city garbage; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D.V. SADANAND GOWDA): (a) to (d) The Government is encouraging Urban Local Bodies (ULBs) to manage municipal solid waste in scientific manner including processing waste-to-compost and other process. The Government has introduced a policy on promotion of city compost wherein a Market Development Assistance (MDA) of ₹ 1500/- MT in the form